

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-OCW-111 -2020

Vernekar Petroleum Transport ..... Applicant

V e r s u s

Hindustan Petroleum Corp. Ltd. .... Respondent

Mr. N. Amonkar, Advocate for the Applicant.

Mr. A. D. Bhohe, Advocate for the Respondent

**CORAM: DAMA SESHADRI NAIDU, J.**  
**DATE: 8th December, 2020.**

**ORDER:**

For final hearing, post the matter after vacation.

**DAMA SESHADRI NAIDU, J.**

**AP/-**